

5/11/2001

Mr. Sumit Mehta, Counsel for the applicants.

श्री. सुमित मेहता
वकील
के. १३३
१३, गुरुदास नगर
०११/२००१

Prakash
श्री. गारग

8-11-2001

None is present for applicants.

in my presence on 25.11.07
under the supervision of
section officer (1) as per
order dated 18/13/07

Section officer (Record)

D. NAGRATH
Adm. Member

S. RAKOTE
Vice Chairman

None for applicant.

list has been revised.
None appears on behalf of the applicant.
Order-sheet indicates that the applicant
also did not appear on 22.10.01 and 8.11.01.
Non-appearance of the applicant or his
counsel indicates that the applicant is
no more interested in prosecuting the on.
This on is therefore, dismissed
in default for non-prosecution on the
part of the applicant.

Gopal Singh
Adm. Member

O. P. GARG
Vice Chairman

copy forwarded
with MA order
to Appellate
order no 523
19/12/2001

AD
with 578
3/01/2002